# SCHEDULE FORM C

# PROOF OF CLAIM BY FINANCIAL CREDITORS

[Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

[09/04/2021]

### From

Regd. Office:

City Union Bank, 149. T.S.R. Big street, Kumbakonam, Thanjavur Dist -612001

### Admin. Office:

City Union Bank, NARAYANA, 24-B, Gandhi Nagar, Kumbakonam, Thanjavur -612001

### Branch Office:

City Union Bank, No.729, Ground Floor, Diamond Complex, Trichy Road, Ramanathapuram, Coimbatore – 641045 9344205426, cub214@cityunionbank.in

### To

Mr. CA.S. Dehaleesan,
The Interim Resolution Professional,
4/22, First Cross Street, Raghavan Colony,
Ashok Nagar, Chennai - 600083
<a href="mailto:cirpforza@gmail.com">cirpforza@gmail.com</a>, <a href="mailto:dehaleesan@gmail.com">dehaleesan@gmail.com</a>.

Subject: Submission of Claim and proof of claim.

# Madam/Sir,

City Union Bank Ltd, hereby submits this claim in respect of the corporate insolvency resolution process of FORZA CASTINGS Pvt Ltd. The details for the same are set out below:

PA	RTICULARS	
1.	Name of Financial Creditor	City Union Bank
2.	Identification Number of Financial Creditor	CIN - L65110TN1904PLC001287
3.	Address and E-mail address of Financial creditor for correspondence.	City Union Bank, No.729, Ground Floor, Diamond Complex, Trichy Road, Ramanathapuram, Coimbatore – 641045, 9344205426 cub214@cityunionbank.in legal@cityunionbank.in

4.	Details of claim, if it is made against corporate debtor as principal borrower:  (i) Amount of claim	Rs. 4,69,95,998/- Details of all claim enclosed in  Annexure A, C, D
	<ul><li>(ii) Amount of claim covered by security interest,</li><li>(iii) Amount of claim covered by guarantee,</li><li>(iv) Name and address of the guarantor(s)</li></ul>	
5.	Details of claim, if it is made against corporate debtor as Guarantor: (i) Amount of claim (ii) Amount of claim covered by security interest, if any. (iii) Amount of claim covered by guarantee, if any	NIL
	(iv) Name and address of the Principal Borrower	
6.	Details of claim, if it is made in respect of financial debt covered under clauses (h) and (i) of sub-section (8) of section 5 of the Code, extended by the creditor:  (i) Amount of claim	NIL
	(ii) Name and address of the beneficiary	
7.	Details of How and When Debt incurred	Date of first Debt:20/10/2012 Split of all the debts are enclosed in <i>Annexure B</i>
8.	Details of any Mutual Credit, Mutual Debts or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	
9.	Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	OD account no- 214120000183785 IFSC- CIUB0000214
	OR CITY UNION BANK LTD.	
Sign	nature of Manager amanathapiran caling person authorised to a	ct on his behalf
	closed Power of attorney of Mr. P. Subash Chandra	
		NDRA DHIVAHAR

Address of person signing : Door No. 166, Kamarajar Road, Gandhi Nagar, Sivakasi - 626123

<sup>\*</sup>PAN number, passport, AADHAAR Card or Voters ID

# Annexure A - Details of claim against Corporate debtor as Principal Borrower

SI N o	Loan/ OD No	Amount of Claim	Amount of Claim covered by security interest	Amount of Claim covered by Guarantee	Name & Address of Guarantor
1	21412000 0183785	Rs.35074228	Rs. 35074228	Rs. 35074228	1. S.Gowtham, 23, Kongu Nagar, Ramanathapuram, Coimbatore- 641045 2. G.K.Nagaraj, 41/1, Metha layout Lakshmipuram, Peelamedu, Coimbatore – 641004 3. R.Sujith, No.34, PVS Garden Ramanathapuram
2	50181208 0039450	Rs.6341834	Rs. 6341834	Rs. 6341834	
3	50181208 0039881	Rs.2062702	Rs. 2062702	Rs. 2062702	
4	50181208 0040208	Rs.3517234	Rs. 3517234	Rs. 3517234	
	Total	Rs.46995998	Rs. 46995998	Rs. 46995998	Coimbatore - 641045

## Annexure B- Details of How and When the Debt Incurred

SI. No	Loan/ OD No	Type of advance (Loan/ OD/ BG)	Date of Debt	Amount of Claim (in Rs.)
1	214120000183785	OD	20/10/2012	Rs.35074228
2	501812080039450	Loan	05/06/2018	Rs.6341834
3	501812080039881	Loan	21/06/2018	Rs.2062702
4	501812080040208	Loan	29/06/2018	Rs.3517234
L. T.		Rs. 46995998		

# **ANNEXURE C - DETAILS OF SECURITY: IMMOVABLES**

Description of Security : Land to an extent of 3.66 acres with factory building at

S.F.Nos.166/1, 170/3D, 171/7 in pathuvampalli village,

Sulur Taluk, Coimbatore, Tamilnadu

Security owned by

: Forza Castings Pvt Ltd

Value of Security

: Rs.245.97 Lakhs

# ANNEXURE D - DETAILS OF SECURITY: MOVABLES

1. Description of Security : Machineries

Security owned by

: Forza Castings Pvt Ltd

2. Description of Security : Stocks

Security owned by

: Forza Castings Pvt Ltd

3. Description of Security : Book Debts

Security owned by

: Forza Castings Pvt Ltd

### **DECLARATION**

- I, P. Subash Chandra Dhivahar, currently working as branch Manager at City Union Bank Ltd, Ramanathapuram Branch, do declare and state as follows:-
- 1. Forza Castings Pvt Ltd, the corporate debtor was, at the insolvency commencement date, being the 23<sup>rd</sup> day of March 2021, actually indebted to my bank for a sum of Rs. 4,69,95,998.
- 2. In respect of my bank's claim of the said sum or any part thereof, I have relied on the documents specified below:

Demand Promissory Note

II. Equitable Mortgage created over the immovable property

III. Hypothecation agreement

IV. Certificate of Charge issued by ROC

v. Account statements

- 3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed there from.
- 4. I undertake to update my claim as and when the claim is satisfied, partly or fully, from any source in any manner, after the insolvency commencement date.

5. I am/I am not a related party in relation to the corporate debtor as defined under section 5 (24) of the code.

6. I am eligible to join committee of creditors by virtue of proviso to section 21 (2) of the Code even though I am a related party of the corporate debtor.

FOR CITY UNION BANK LTD.

Date:09/04/2021 Place: Coimbatore

Manager - Manager - Manager - Manager - 45

## **VERIFICATION**

I, P. Subash Chandra Dhivahar the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material facts have been concealed there from.

Verified at Coimbatore on this 09th day of April 2021 FOR CITY UNION BANK LTD.

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